

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s).4609 OF 2006.

Arising out of Petition for Special Leave to Appeal (C) No.13426 of 2006.

SHYAMAL KUMAR ROY

Appellant (s)

VERSUS

SUSHIL KUMAR AGARWAL

Respondent(s)

Date: 31/10/2006 This Appeal was called on for Judgment today.

For Appellant(s) Mr. Ranjan Mukherjee, Adv.

For Respondent(s) Mr. Goodwill Indeevar, Adv.

Hon'ble Mr. Justice S.B. Sinha pronounced the judgment of the Bench comprising His

Lordship and Hon'ble Mr. Justice Dalveer Bhandari.

Leave granted.

The appeal is dismissed with costs in terms of the signed reportable judgment.

Counsel's fee is quantified at Rs.5,000/-.

ardwaj)

(Subhash Chander)

(Pushap Lata Bh

ster

Court Master

Court Ma